

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.942 of 2021

Anita Budhia

....

Petitioners

Mr. Goutam Kumar Acharya, Sr. Advocate
with Mr. A. K. Budhia, Advocate

-versus-

State of Odisha & Others

....

Opposite Parties

Mr. L. Samantaray, AGA
Mr. D.R. Mohapatra, C.G.C. for Union of India
Mr. Devashis Panda, Sr. Advocate for O.P. No.3

**CORAM:
THE CHIEF JUSTICE
JUSTICE M. S. RAMAN**

**ORDER
04.01.2023**

Order No.

15. 1. Mr. L. Samantaray, learned Additional Government Advocate states that he will be filed an affidavit in terms of the order dated 19th October, 2022 positively within two weeks.
2. The affidavit will also indicate the status of the provision of PET scan facility in Bhubaneswar and Jharsuguda.
3. List on 27th February, 2023.

(Dr. S. Muralidhar)
Chief Justice

(M. S. Raman)
Judge